NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/10/2017 AT 10.30 AM

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CA/184,185/2017

NAME OF THE PETITIONER(S)

: SRINIDHI DEVELOPMENTS PVT LTD

NAME OF THE RESPONDENT(S)

: SRESHTA BUILDERS PVT LTD

UNDER SECTION

: 230

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. R. VIDHYASHANKAR) Counsel For Applicants R. ASHOICKUMAR)

ORDER

Heard the counsel for the applicant. Order is reserved.

-SD -

K Anantha Padmanabha Swamy Member (Judicial)

bc